

Co-operative Policy

1118. SHRI RAM VILAS PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated an agricultural co-operative policy to make co-operative sector more effective;

(b) if so, the details thereof and the time by which the policy is likely to be formulated; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) Question does not arise.

(c) In order to facilitate all round development and economic viability of the Cooperatives and to ensure their working as autonomous self-reliant and democratically managed institutions, responsible to their members, the formulation of a National Cooperative Policy is under active consideration of the Government.

Central Agriculture Service Cadre

1119. SHRI VIRENDRA KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Fifth Central Pay Commission have recommended the creation of a Central Agriculture Service Cadre;

(b) whether the Central Government have given its clearance to the above recommendations;

(c) if so, the steps so far taken by the Union Government for the creation of the said cadre; and

(d) the time by which the final shape would be given by the Union Government to the Central Agriculture Service Cadre?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir.

(b) to (d) The recommendation is being examined in consultation with the various Divisions and views of the Department are yet to be finalised.

Crop Insurance Scheme

1120. SHRI K.D. SULTANPURI:
SHRI MAHESH KANODIA:
SHRI HARIBHAI CHAUDHARY:

Will the PRIME MINISTER be pleased to state:

(a) the number of farmers benefited by the Crop Insurance Scheme during the last year;

(b) whether the Government have taken fresh measures for effective implementation of Crop Insurance Scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Number of farmers benefited under Comprehensive Crop Insurance Scheme (CCIS) during 1997-98 was 15,28,854.

(b) and (c) With a view to making the scheme more effective and enlarging the coverage in terms of farmers, crops and risks under CCIS, the Government have decided to introduce a Modified Comprehensive Crop Insurance Scheme (MCCIS) from Kharif 1999 season. Under the new scheme, it is proposed to cover all farmers (both loanee and non-loanee) and commercial/horticultural crops in respect of which requisite yield data are available. Details of the new scheme are being finalised in consultation with Ministries/Departments and other agencies concerned.

[English]

Pending Projects of North-East States

1121. SHRI NEPAL CHANDRA DAS: Will the PRIME MINISTER be pleased to state:

(a) the details of the projects submitted by North-East States to the Union Government for clearance during the year 1997-98 and 1998-99 upto January 31,1999;

(b) the date from which these projects are awaiting Union Government's clearance; and